

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4952
ANSWERED ON:23.04.2015
PARTICIPATION OF MPS IN RURAL DEVELOPMENT SCHEMES
Misra Shri Ajay (Teni);Singh Shri Bharat

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to formulate a policy to include the suggestions of Members of Parliament (MPs) in the rural development schemes in the country;
- (b) if so, whether the Government is likely to introduce a provision to seek recommendations from MPs in the Union and State projects; and
- (c) if so, the time by which it is likely to be implemented?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a) to (c): The Members of Parliament have important roles in the planning, implementation and monitoring of Rural Development Schemes. Members of Parliament are also made Members of the Vigilance and Monitoring Committees (V&MC) constituted at State and District Levels. VMCs have a crucial monitoring role to ensure that the Programme/ Schemes are executed in an efficient and transparent manner and the benefits reach the poor in full measure.